

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/2128/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati the th 29 May, 2020.

Sub: Earned Leave and Station Leave.

Ref:- Your Email dated 18.05.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of earned leave by one day till 19.05.2020 with station leave permission till the morning of 20.05.2020.

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

2130

Memo NO.HC.VII-48/2017/2129/A, dated 29.5.2020
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.

2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rdgn